

(17)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1603/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Sunlight Pest Control Services

V/s

KSS Petron Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
17	Lulija Patil	Advocate	<i>[Signature]</i>
	Anubhuti Seth	Advocate	<i>ablti</i>
	(Petitioner)		
	Vaibhav Joshi	CS	<i>Vaibhav Joshi</i>
	(Petitioner)		

ORDER

CP No.1603/ I&BP/NCLT/MB/MAH/2017

First call : Pass over for filing withdrawal Memo.

Second call : At request of the parties, list this matter for filing
withdrawal Memo on 9.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)